

(c) whether foreign institutes have offered to teach accountancy and finance to students in the country;   
 (d) if so, the details thereof;   
 (e) the reaction of the Government thereto; and

(f) the steps being taken by the Government to improve the position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) No, Sir. There are adequate number of qualified Chartered Accountants and Cost & Works Accountants in the Country.

(b) and (f). Do not arise.

(c) No, Sir.

(d) and (e). Do not arise.

[Translation]

#### Warfare Engineering Equipment

7065. SHRI SATYA DEO SINGH :

DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any plan to export warfare engineering equipment to be used in war;

(b) if so, the details thereof; and

(c) the foreign exchange likely to be earned therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). 'Warfare engineering equipment' broadly encompasses bridging, earth moving and demolition equipment. It is of dual defence and civilian use and its export is undertaken by the relevant components of the engineering industry.

#### Liquidation of Firms

7066. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "DCA liquidates 100 firms in Calcutta" appearing in the 'Business Standard' dated May 1, 1995;

(b) if so, the facts thereof;

(c) the reasons for the dissolution and liquidation of such a large number of companies in Calcutta; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) to (d). There have been 74 applications for dissolution of companies in the Eastern Region as

against the total of 201 such applications in the entire country. The number of companies dissolved during 1994-95 is 15 in the Eastern Region out of a total of 104 in the country as a whole.

The number of applications for dissolution of companies in Calcutta is not considered disproportionate.

#### Research Institutions

7067. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the names of institutions including national laboratories in which salaries and allowance of the staff consumed more than 90% of their budget, on an average during the last three years;

(b) whether the research performance of these institutions is being reviewed with a view to close them or to reduce their staff;

(c) whether these research institutions are free to develop their own research programme or whether annual research programme is related to the demand from actual and potential users;

(d) whether the Government propose to bring all Government expenditure on scientific, technological and industrial research under the purview of a single funding set-up and thus eliminate the present disbursal under various Ministries and Departments; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (c). There are about 400 S&T institutions and National Research Laboratories under the Central Government Departments. The salary component in the budget utilised by these institutions on an average is well below 90%. The research performance of these institutions is constantly under review. These institutions have the mandate to promote research in selected areas. The research programmes are developed in consultation with experts or under the guidance of Research Councils, keeping in view international developments and community expectations.

(d) and (e). There is no such proposal, Sir.

#### Militancy in Jammu and Kashmir

7068. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the names of Governor and ex-Chief Minister of Jammu and Kashmir are in the hit list of the terrorists; and